

ITEM NO.4

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 326/2024

PRADEEP KUMAR & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(FOR ADMISSION and I.R.)

Date : 27-02-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. S. R. Setia, AOR

For Respondent(s)

Mr. Prabodh Kumar, AOR

Mr. Rajat Singh, AOR

Mr. Sarthak Chandra, Adv.

Mr. Arun Pratap Singh Rajawat, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos.1 and 2 have filed counter affidavit.

Original records have been received from High Court.

Await original records from Trial Court.Issue reminder.

List again on 18.4.2024.

H. SHASHIDHARA SHETTY
Registrar